

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/159/ (IB)/2017  
NAME OF THE PETITIONER(S) : ARTI N. WADHWA  
NAME OF THE RESPONDENT(S) : RAREFIELD ENG PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. C. VLSHWARATH	JUNIOR Advocate for M/s. Marlowingh Vidyam	S.C. VLSHWARATH
2. S. PREM RAJ KUMAR	S.P. Raj Counsel for Respondent.	S.P. Raj

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to negotiate with the Petitioner and to file the schedule of payment by the next date of hearing. Put up on **27.10.2017 at 10.30 A.M.**

-sd/-  
MEMBER (TECHNICAL)  
ghk

-sd/-  
MEMBER (JUDICIAL)